

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Radius Infratel Private Limited Date of Commencement of Liquidation: 31-05-2021; List of Stakeholders as on Date: 31-12-2021; Name of IP: Mr. Arvind Garg; Process Number: 1; Last 5 digit of registration number: 10189

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		7570370						NA
2	Liquidation costs incurred till date		39349345						NA
3	Secured financial creditors	1	2289630334	1	2289630334				Annexure 3
4	Unsecured financial creditors	0	0	0	0				NA
5	Operational creditors (Workmen)	0	0	495	17668419				Annexure 5
6	Operational creditors (Employees)	2	1878330	50	16390514	16390514	83356		Annexure 6
7	Operational creditors (Government Dues)	2	54885270	2	2493403		53431567		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	30	24384700	45	26636705		9821137		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
Total		35	2417698349	593	2352819375	16390514	63336060	0	